

**ORISSA HIGH COURT****FILING REPORT AS ON :09/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0008964/2020	ROHITA KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	PARADEEP LOCK /216 /2020 () //
2	BLAPL/0008965/2020	RUKDHAR GATAN @ RUKADHAR GATAN VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	JEYPORE SADAR /193 /2020 () //
3	BLAPL/0008966/2020	ASHARAM BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KANTABANJI /70 /2020 () //
4	BLAPL/0008967/2020	K.MANOJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KHANDAGIRI P.S. /607 /2020 () //
5	BLAPL/0008968/2020	AMAR SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /503 /2020 () //
6	BLAPL/0008969/2020	RABI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /48 /2020 () //
7	BLAPL/0008970/2020	BIPIN BIHARI DASH VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	CUTTACK VIGILANCE /17 /2020 () //
8	BLAPL/0008971/2020	ARJUN YADAV VS STATE OF ODISHA	JATESWAR NAYAK VS	GOCHHAPADA /47 /2020 () //
9	BLAPL/0008972/2020	P. SIBANI ACHARY VS STATE OF ODISHA	Sibananda Patra VS	DELANGA /124 /2020 () //
10	BLAPL/0008973/2020	JHUNU NAIK VS STATE OF ODISHA	P.R.SINGH VS	HINDOL /64 /2020 () //
11	BLAPL/0008974/2020	CHANDRA @ CHANDRAMANI KISAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BONAI /54 /2017 () //

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12	BLAPL/0008975/2020	SAGAR SWAIN VS STATE OF ODISHA	KIRTAN BADHEI VS	BURLA /351 /2019 () //
13	BLAPL/0008976/2020	JAYANTI MOHANTY VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /27 /2020 () //
14	BLAPL/0008977/2020	MALAYKAS @ MALYAKAS NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /55 /2019 () //
15	BLAPL/0008978/2020	BHIMA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /48 /2020 () //
16	BLAPL/0008979/2020	P. SIVA VS STATE OF ODISHA	S.P.DASH VS	KODALA /241 /2020 () //
17	BLAPL/0008980/2020	JAYA CHANDRA KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /32 /2017 () //
18	BLAPL/0008981/2020	SURESH SABAR VS STATE OF ODISHA	B.B.ROUTRAY VS	/ /0 () //
19	BLAPL/0008982/2020	RABI MUNDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KOIDA /35 /2020 () //
20	BLAPL/0008983/2020	BIJAYA KUMAR KHORA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BORIGUMMA /135 /2020 () //
21	BLAPL/0008984/2020	DIPAK KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /200 /2020 () //
22	BLAPL/0008985/2020	DEBASIS PADHY VS STATE OF ODISHA	B.K.NAYAK VS	K.NUAGOAN /61 /2020 () //
23	BLAPL/0008986/2020	GUPTA DARLI	DIPTI RANJAN BHOKTA	BOIPARIGUDA /104 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008987/2020	SK. ARO @ SK. ARBAZ	SATYA NARAYAN MISHRA -4	PURUNABAZAR /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008988/2020	SANTOSH JENA	R.N.MOHANTY	DELANGA /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008989/2020	PRUTHIRAJ KANHAR	AMULYA RATNA PANDA	PHULBANI TOWN /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008990/2020	SADHU SANTA	ADHIRAJ MOHANTY	UMERKOTE /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008991/2020	MUNA @ WASID AHAMED KHAN	SURYAKANTA DASH	SAHADEV KHUNTA /325 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008992/2020	SAROJA KUMAR SAHU@SAROJ SAHU	DR. NIRANJAN SWAIN	RAIKIA /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008993/2020	ROSHAN TRIPATHY	BIJAYA KUMAR RAGADA	ATTABIRA /240 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008994/2020	ROSHAN TRIPATHY	BIJAYA KUMAR RAGADA	ATTABIRA /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008995/2020	PARU @ PRAFULLA SAMAL	ASIT KU JENA	JENAPUR /200 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008996/2020	MANGU@RAJKISHORE SWAIN	BIJAYA KUMAR RAGADA	KAKATAPUR /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008997/2020	SUSHANT KUMAR SAHOO	ANANTA NARAYAN PATTANAYAK	SUNABEDA /102 /2020
		VS	VS	()

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35	BLAPL/0008998/2020	STATE OF ODISHA RUKMAN PANGI VS	PRASANTA KUMAR NANDA VS	// LAXMIPUR /67 /2018 ()
36	BLAPL/0008999/2020	STATE OF ODISHA SANTOSH NAIK VS	S.MOHAPATRA VS	// ANGUL TOWN /1284 /2020 ()
37	BLAPL/0009000/2020	STATE OF ODISHA BRUNDABAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (CHATRAPUR) /194 /2020 ()
38	BLAPL/0009001/2020	STATE OF ODISHA BICKY @ KEHSABA @ KESAB BANCHHOR VS	RASHMI KANTA ACHARYA VS	// SAMBALPUR SADAR /115 /2020 ()
39	BLAPL/0009002/2020	STATE OF ODISHA SK. MUNA @ SK. KADIR VS	SURYAKANTA DASH VS	// PATTAMUNDAI /14 /2017 ()
40	BLAPL/0009003/2020	STATE OF ODISHA HEMSAGAR YADAV VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /278 /2020 ()
41	BLAPL/0009004/2020	STATE OF ODISHA MAHESHAK MUTHAMAJHI VS	SUJATA JENA VS	// KOTOAGARH /25 /2018 ()
42	BLAPL/0009005/2020	STATE OF ODISHA TRINATHA DIGAL VS	SUJATA JENA VS	// BALLIGUDA /210 /2020 ()
43	BLAPL/0009006/2020	STATE OF ODISHA JITU @ BUNTY ROUL VS	SUSHANTA KUMAR SAMANTARAY VS	// CUTTACK SADAR /178 /2019 ()
44	BLAPL/0009007/2020	STATE OF ODISHA MANGU @ MANGARAJ MOHANTY VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /215 /2020 ()
45	CMP/0000673/2020	STATE OF ODISHA MANORAMA SAHOO VS KAILASH CHANDRA SAHOO	R.ACHARY VS	// // () //

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46	CMP/0000674/2020	MITHILESH KUMAR VS JINDAL INDIA THERMAL POWER LTD.	SAMIR KUMAR MISHRA VS	// 0 //
47	CMP/0000675/2020	MURALIDHAR NAYAK VS BHAGABAN ROUT	S.K.NAYAK (2) VS	// 0 //
48	CMP/0000676/2020	PRANESWARI PADHI VS GOPAL KRUSHNA PANIGRAHI	DEBRAJ MOHANTY VS	// 0 //
49	CMP/0000677/2020	PUTUL MANDAL VS ARUP KUMAR HALDAR	TUSAR KUMAR MISHRA VS	// 0 //
50	CMP/0000678/2020	BHANUMATI BISWAL VS STATE OF ODISHA	SUMAN MODI VS	// 0 //
51	CONTC/0005660/2020	RAMESH CHANDRA BARIK VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0005661/2020	SIBA CHARAN BARIK VS MONISHA BANERJEE	ADV VS	// 0 //
53	CONTC/0005662/2020	BHAGYABATI BADI VS ANU GARG	ADV. VS	// 0 //
54	CONTC/0005663/2020	KALYANI PAL VS SATYABRATA SAHU	MANAS PATI VS	// 0 //
55	CONTC/0005664/2020	KAHNU CHARAN ROUT VS SATYABRATA SAHU	SABYASACHI MISHRA VS	// 0 //
56	CONTC/0005665/2020	NARAYAN BAG VS S.D.J.M,SAMBALPUR	ADV. VS	// 0 //
57	CONTC/0005666/2020	PATHANI MUDULI	SABYASACHI MISHRA	//

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		VS	VS	0
58	CONTC/0005667/2020	SATYABRAT SAHU PRAMILA SAHOO	SABYA SACHI MISHRA	//
		VS	VS	0
59	CONTC/0005668/2020	SATYABRAT SAHU ANTARYAMI PATI	SABYASACHI MISHRA	//
		VS	VS	0
60	CONTC/0005669/2020	SATYABRAT SAHU BALABHADRA SWAIN	SABYA SACHI MISHRA	//
		VS	VS	0
61	CONTC/0005670/2020	SATYABRAT SAHU NIHAR RANJAN PATI	G.N.SAHU	//
		VS	VS	0
62	CONTC/0005671/2020	PRATAP CHANDRA PRADHAN RENU GOCHHAYAT	S.K.NAYAK-2	//
		VS	VS	0
63	CONTC/0005672/2020	THE A.D.M.-CUM-ESTATE OFFICER M/S.HARAPARBATI CONSTRUCTION,	ADV.	//
		VS	VS	0
64	CONTC/0005673/2020	JYOTIRMAYA RATH RAMESH CHANDRA DAS	J.K.KHUNTIA	//
		VS	VS	0
65	CONTC/0005674/2020	SANGRAMJIT NAYAK RAMESH CHANDRA DAS	J.K.KHUNTIA	//
		VS	VS	0
66	CONTC/0005675/2020	SANGRAMJIT NAYAK PRASANNA KUMAR NAYAK	ADV.	//
		VS	VS	0
67	CONTC/0005676/2020	CHITHRA ARUMUGUM SUSHANTA KUMAR SAHOO	ADV.	//
		VS	VS	0
68	CONTC/0005677/2020	SATYABRATA SAHU NILAMANI PUROHIT	ADV	//
		VS	VS	0

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69	CONTC/0005678/2020	SATYABRATA SAHU ADIKANDA PANI VS	ADV. VS	// // 0
70	CONTC/0005679/2020	SATYABRATA SAHU KEDARNATH PADHAN VS	ADV VS	// // 0
71	CONTC/0005680/2020	SATYABRATA SAHU RAMA CHANDRA PRADHAN VS	ADV. VS	// // 0
72	CONTC/0005681/2020	SATYABRATA SAHU CHHAYAKANTA SAHU VS	ADV VS	// // 0
73	CONTC/0005682/2020	SATYABRATA SAHU GANGADHARA BADHEI VS	ADV. VS	// // 0
74	CONTC/0005683/2020	SATYABRATA SAHU ASHOK KUMAR BISWAL VS	ADV VS	// // 0
75	CONTC/0005684/2020	SATYABRATA SAHU HRUDAYANANDA PRADHAN VS	ADV. VS	// // 0
76	CONTC/0005685/2020	SATYABRATA SAHU PRADEEP KUMAR PRADHAN VS	ADV VS	// // 0
77	CONTC/0005686/2020	PRADIP KUMAR DASH SARASWATI TRIPATHY VS	ADV. VS	// // 0
78	CONTC/0005687/2020	PRADIP KUMAR DASH ASIT KUMAR DAS VS	ADV VS	// // 0
79	CONTC/0005688/2020	PRADIP KUMAR DASH BHAGABAN CHARAN SENAPATI VS	ADV. VS	// // 0
		PRADIP KUMAR DASH		//

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80	CONTC/0005689/2020	SANDHYARANI DAS VS PRADIP KUMAR DASH	ADV. VS	// 0 //
81	CONTC/0005690/2020	NIHAR RANJAN DAS VS PRADIP KUMAR DASH	ADV VS	// 0 //
82	CONTC/0005691/2020	MUKTIKANTA MALLIK VS PRADIP KUMAR DASH	ADV. VS	// 0 //
83	CONTC/0005692/2020	DINABANDHU SWAIN VS PRADIP KUMAR DASH	ADV VS	// 0 //
84	CONTC/0005693/2020	JOGENDRA BEHERA VS PRADIP KUMAR DASH	ADV VS	// 0 //
85	CONTC/0005694/2020	NIRANJAN PANDA VS PRADIP KUMAR DASH	ADV. VS	// 0 //
86	CONTC/0005695/2020	MAHESWAR NAYAK VS PRADIP KUMAR DASH	ADV. VS	// 0 //
87	CONTC/0005696/2020	ATUL CHANDRA JENA VS PRADIP KUMAR DASH	ADV VS	// 0 //
88	CONTC/0005697/2020	LOBAN KHAN VS PRADIP KUMAR DASH	ADV. VS	// 0 //
89	CONTC/0005698/2020	SUSHANTA KUMAR MAHANA VS PRADIP KUMAR DASH	ADV VS	// 0 //
90	CONTC/0005699/2020	RASANANDA SINGHA VS PRADIP KUMAR DASH	ADV. VS	// 0 //
91	CONTC/0005700/2020	SRIKANTA BEHERA	ADV	//



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		VS	VS	0
92	CONTC/0005701/2020	PARDIP KUMAR DASH DHANANJAYA PATRI	ADV.	//
		VS	VS	0
93	CONTC/0005702/2020	PRADIP KUMAR DASH HRUDANANDA SAHOO	ADV	//
		VS	VS	0
94	CONTC/0005703/2020	PRADIP KUMAR DASH BIJAYA KUMAR KABI	ADV.	//
		VS	VS	0
95	CONTC/0005704/2020	VIJAY ARORA M/S SMART AUTOMOBILE,	GOURI MOHAN RATH	//
		VS	VS	0
96	CONTC/0005705/2020	SANJAYA BEHERA HARIPADA SINHA	ADV.	//
		VS	VS	0
97	CONTC/0005706/2020	ARUN KUMAR BATRA RAMESH CHANDRA PANDA	ADV.	//
		VS	VS	0
98	CONTC/0005707/2020	STATE OF ODISHA GOMATI DEI	ADV.	//
		VS	VS	0
99	CONTC/0005708/2020	SATYABRATA SAHU MANATOSH BEHERA	ADV.	//
		VS	VS	0
100	CONTC/0005709/2020	BHASKAR SARMA RAMESH CHANDRA PATANGA	ADV.	//
		VS	VS	0
101	CONTC/0005710/2020	SATYABRATA SAHOO FARUK KHAN	ADV.	//
		VS	VS	0
102	CONTC/0005711/2020	SATYANANDA SAHOO PRITIPADMA NAYAK	RASHMI KANTA ACHARYA	//
		VS	VS	0

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		AGASTI KUMAR JENA		//
103	CONTC/0005712/2020	D.KRISHNA MURTY REDDY	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
104	CONTC/0005713/2020	PITABASH PATHI	ADV	//
		VS	VS	0
		SUDARSHAN CHAKRAVARTHY		//
105	CONTC/0005714/2020	SANTOSH KUMAR MALLIA	ADV.	//
		VS	VS	0
		SANGRAMJIT NAYAK		//
106	CONTC/0005715/2020	BUDHIMANTA BAI	ADV	//
		VS	VS	0
		VIJAY ARORA		//
107	CONTC/0005716/2020	PURNA CHANDRA BEHERA	ADV.	//
		VS	VS	0
		VIJAY ARORA		//
108	CONTC/0005717/2020	RAGHUNATH KAR	ADV.	//
		VS	VS	0
		VIJAY ARORA		//
109	CONTC/0005718/2020	DHIREN PRADHAN	ADV	//
		VS	VS	0
		VIJAY ARORA		//
110	CONTC/0005719/2020	SUSIL KUMAR KAR	ADV.	//
		VS	VS	0
		VIJAY ARORA		//
111	CONTC/0005720/2020	MAHESWAR BHUTIA	ADV	//
		VS	VS	0
		VIJAY ARORA		//
112	CONTC/0005721/2020	NRUSINGHA CHARAN BEHERA	ADV.	//
		VS	VS	0
		VIJAY ARORA		//
113	CONTC/0005722/2020	GOURAHARI DAS	ADV	//
		VS	VS	0
		VIJAY ARORA		//

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114	CONTC/0005723/2020	UPENDRA KUMAR MOHANTY VS VIJAY ARORA	ADV. VS	// 0 //
115	CONTC/0005724/2020	MAHENDRA KUMAR NAYAK VS VIJAY ARORA	ADV. VS	// 0 //
116	CONTC/0005725/2020	GAGAN BIHARI NANDA VS VIJAY ARORA	ADV VS	// 0 //
117	CONTC/0005726/2020	GOPABANDHU SAHOO VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
118	CONTC/0005727/2020	BIJAYA KUMAR PUHAN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
119	CONTC/0005728/2020	BHAGABAN MANDAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
120	CONTC/0005729/2020	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
121	CONTC/0005730/2020	ATULA CHARAN MOHANTY VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
122	CONTC/0005731/2020	HAREKRISHNA SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
123	CONTC/0005732/2020	HARIHAR SAMAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
124	CONTC/0005733/2020	HRUSIKESH ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
125	CONTC/0005734/2020	JAGANNATH BEHERA	H.K.ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
126	CONTC/0005735/2020	KAHNU CHARAN MISHRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
127	CONTC/0005736/2020	RABINARAYAN DAS	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
128	CONTC/0005737/2020	PRASANTA KUMAR MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
129	CONTC/0005738/2020	PRASANNA KUMAR JENA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
130	CONTC/0005739/2020	AMULYA KUMAR JENA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
131	CONTC/0005740/2020	ADIKANDA GHADEI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
132	CONTC/0005741/2020	MADHUSUDAN CHAKRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
133	CONTC/0005742/2020	MAHENDRA KUMAR SHASINI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
134	CONTC/0005743/2020	NARAYAN ARSHAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
135	CONTC/0005744/2020	BANAMALI DASH	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
136	CONTC/0005745/2020	ABHIMANYU NAYAK	H.K.ROUT	//
		VS	VS	0

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137	CONTC/0005746/2020	STATE OF ODISHA BASANTA KUMAR PANDA VS	H.K.ROUT VS	// // ()
138	CONTC/0005747/2020	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	ADV. VS	// // ()
139	CRLMA/0000164/2020	SATYABRATA SAHOO SANTOSH YADAV VS	ADV VS	// BOIPARIGUDA /78 /2019 ()
140	CRLMC/0001712/2020	STATE OF ODISHA FAKIRA MALLICK @ SUNANDA NARAYAN @ VS	<del>SUNANDA NARAYAN MALLICK</del> VS	// KOREI /15 /2003 ()
141	CRLMC/0001713/2020	STATE OF ODISHA SK. TASLIM @ SK. BABU VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /19 /2019 ()
142	CRLMC/0001714/2020	STATE OF ORISSA JAYANTA NAYAK VS	BIJAYA KUMAR RAGADA VS	// RAJKANIKA /84 /2020 ()
143	CRLMC/0001715/2020	STATE OF ORISSA ABHILAS SAHU VS	NIRANJAN LENKA VS	// TUSRA /22 /2020 ()
144	CRLMC/0001716/2020	STATE OF ODISHA SADAN HANTAL VS	NIRANJAN LENKA VS	// MACHHKUND /8 /2020 ()
145	CRLMC/0001717/2020	STATE OF ODISHA DEBI PRASAD SAMANT VS	BHAKTI PRASAD PATTANIK VS	// BONTH /22 /2020 ()
146	CRLMP/0001589/2020	STATE OF ODISHA LAXMILATA BISOI VS	TRILOCHAN PANIGRAHI VS	// NAYAGARH /198 /2020 ()
147	CRLMP/0001590/2020	STATE OF ODISHA PRASHANNA MALIK VS I.I.C., NIALI POLICE STATION	AJAYA KUMAR SETHY VS	// / /0 () //

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148	CRLMP/0001591/2020	PANCHALI SETHY VS STATE OF ODISHA	B.P.DAS VS	JAJPUR SADAR /234 /2020 () //
149	CRLMP/0001592/2020	PYARI SAHOO VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	/ /0 () //
150	CRLMP/0001593/2020	RASMITA SAHOO VS THE STATE OF ODISHA	B.K.ROUTRAY VS	/ /0 () //
151	CRLMP/0001594/2020	E.VENKAT RAO VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 () //
152	CRLMP/0001595/2020	KANHU CHARAN MOHAPATRA VS D.G. OF POLICE	BIKRAM CHANDRA GHADEI VS	/ /0 () //
153	CRLMP/0001596/2020	PRATIVA MUDULI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 () //
154	CRLREV/0000472/2020	ABHIMANYU PRADHAN VS STATE OF ODISHA	SANJEEB BEHERA VS	/ /0 () //
155	FAO/0000716/2020	THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD, VS UMESH @ UMAKANTA BEHERA	VS VS	// () //
156	FAO/0000717/2020	DILLIP KUMAR ROUT VS STATE OF ODISHA	S.K.SAMAL VS	// () //
157	FAO/0000718/2020	POONPOON DAS VS STATE OF ODISHA	S.D.ROUTRAY VS	// () //
158	MACA/0000776/2020	THE DIVISIONAL MANAGER, D.O-II, M/S. THE NEW INDIA ASSURANCE COMPANY LTD. VS BIMALA BARIK	VS VS	// () //
159	MACA/0000777/2020	KANGRESH MAHARANA	RAJIB LOCHAN PATTNAIK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	MACA/0000778/2020	NIRANJAN BISOYI SABITA SAHOO	BINAYAK PR. MOHANTY	//
		VS	VS	0
161	MATA/0000112/2020	RAMAVTAR YADAV SUBHADRA SAHOO @NANDI	NIRMAL KISHORE RATH	//
		VS	VS	0
162	SAO/0000009/2020	PRAMOD KUMAR NANDI LAXMIMANI TUDU	M/S-SRI M.PRATAP	//
		VS	VS	0
163	TRP(C)/0000219/2020	STATE OF ODISHA RACHITA SWAIN	JYOTIRMAYA SAHOO	//
		VS	VS	0
164	TRP(C)/0000220/2020	CHANDRASEKHAR SAMANTARAY @ CHANDRAKANTA SAMANTARAY LIZARANI SETHI	BHABANI SANKAR MISHRA	//
		VS	VS	0
165	WA/0000740/2020	BALARAM SETHI AMULYA GOUDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
166	WA/0000741/2020	STATE OF ODISHA DILLIP KUMAR SAHOO	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
167	WA/0000742/2020	STATE OF ODISHA PRASANTI MISHRA	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
168	WA/0000743/2020	STATE OF ODISHA M/S.TRAFLGAR HOUSE CONSTRUCTION (T)	GOURI MOHAN RATH	//
		VS	VS	0
169	WP(C)/0034693/2020	ODISHA HYDRO POWER CORPORATION LTD. BIBHUTI BHUSAN SAHU	PITAMBAR PANDA	//
		VS	VS	0
170	WP(C)/0034694/2020	STATE OF ODISHA BHUBANESWAR SETHI	PITAMBAR PANDA	//
		VS	VS	0

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**FILING REPORT AS ON :09/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0034695/2020	STATE OF ODISHA BISIKESHAN BEHERA VS	PITAMBAR PANDA VS	// // 0
172	WP(C)/0034696/2020	STATE OF ODISHA PRASANNA KUMAR BAI VS	PITAMBAR PANDA VS	// // 0
173	WP(C)/0034697/2020	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	TATHAGATA SAHOO VS	// // 0
174	WP(C)/0034698/2020	STATE OF ODISHA CHAMPESWAR MISHRA VS	PITAMBAR PANDA VS	// // 0
175	WP(C)/0034699/2020	STATE OF ODISHA BHAGABAN HOTA VS	PITAMBAR PANDA VS	// // 0
176	WP(C)/0034700/2020	STATE OF ODISHA SUBHENDRA MALLIK VS	PITAMBAR PANDA VS	// // 0
177	WP(C)/0034701/2020	STATE OF ODISHA CUTTACK URBAN COOPERATIVE BANK EMPLOYEES UNION VS	PITAMBAR PANDA VS	// // 0
178	WP(C)/0034702/2020	UNION OF INDIA SABITRI SUBUDHI VS	TRILOCHAN PANIGRAHI VS	// // 0
179	WP(C)/0034703/2020	STATE OF ODISHA APARNA LENA VS	NIRANJAN PANDA VS	// // 0
180	WP(C)/0034704/2020	STATE OF ODISHA BHASKAR CHANDRA NAIK VS	BIJAYA KUMAR PARIDA VS	// // 0
181	WP(C)/0034705/2020	CHIEF ENGINEER AND BASIN MANAGER BRAHMANI LEFT BASIN NEPAL PRADHAN VS	ADITYA MISHRA VS	// // 0
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0034706/2020	STATE OF ODISHA VS SANTOSH KUMAR RATH	ADDL.GOV.T.ADVOCATE VS	// 0 //
183	WP(C)/0034707/2020	STATE OF ODISHA VS TUSARKANTI MOHANTY	ADDL.GOV.T.ADVOCATE VS	// 0 //
184	WP(C)/0034708/2020	LALITENDU MANSINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
185	WP(C)/0034709/2020	STATE OF ODISHA VS NIHAR RANJAN SHAW	ADDL.GOV.T.ADVOCATE VS	// 0 //
186	WP(C)/0034710/2020	SANTOSH KUMAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
187	WP(C)/0034711/2020	PRAVAKAR SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
188	WP(C)/0034712/2020	STATE OF ODISHA VS MOHAN CHANDRA PRADHAN	ADDL.GOV.T.ADVOCATE VS	// 0 //
189	WP(C)/0034713/2020	TRIPURARI PANDA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	DINESH KUMAR MOHANTY VS	// 0 //
190	WP(C)/0034714/2020	STATE OF ODISHA VS AJAYA KUMAR MISHRA	ADDL.GOV.T.ADVOCATE VS	// 0 //
191	WP(C)/0034715/2020	BHAGYABATI BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
192	WP(C)/0034716/2020	BASANTI JENA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
193	WP(C)/0034717/2020	M/S.BHARAT MOTORS LIMITED	BHABANI P.MOHANTY	//

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**FILING REPORT AS ON :09/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COMMISSIONER OF SALES TAX ODISHA		//
194	WP(C)/0034718/2020	SANTANU KUMAR SWAIN	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0034719/2020	M//S.SHREE BHARAT MOTORS LIMITED	BHABANI P.MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF SALES TAX ODISHA		//
196	WP(C)/0034720/2020	MANORAMA MISHRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		PURNA CHANDRA MISHRA		//
197	WP(C)/0034721/2020	KAILASH PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0034722/2020	HRUDANANDA SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0034723/2020	SUDHAKAR SETHI	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0034724/2020	SANATAN ROUT	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0034725/2020	BIJULI SAHOO	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0034726/2020	SANJIB KUMAR PANIGRAHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0034727/2020	BIJAY KUMAR DAS	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0034728/2020	ABDUL KASHIM KHAN	SABYASACHI MISHRA	//
		VS	VS	0

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205	WP(C)/0034729/2020	STATE OF ODISHA GAJARAJ SAHOO VS	BIREN SANKAR TRIPATHY VS	// // 0
206	WP(C)/0034730/2020	STATE OF ODISHA ADAM KUMAR PANDE VS	SABYASACHI MISHRA VS	// // 0
207	WP(C)/0034731/2020	STATE OF ODISHA SUKUTU NAIK VS	BIREN SANKAR TRIPATHY VS	// // 0
208	WP(C)/0034732/2020	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	SABYASACHI MISHRA VS	// // 0
209	WP(C)/0034733/2020	STATE OF ODISHA MAHESWAR ROUT VS	SABYASACHI MISHRA VS	// // 0
210	WP(C)/0034734/2020	STATE OF ODISHA RAMESH CHANDRA DEHURY VS	SABYASACHI MISHRA VS	// // 0
211	WP(C)/0034735/2020	STATE OF ODISHA RAJENDRA NARAYAN SETHI VS	SANJAY RATH VS	// // 0
212	WP(C)/0034736/2020	STATE OF ODISHA CHIRANJIT MOHANTA VS	SABYASACHI MISHRA VS	// // 0
213	WP(C)/0034737/2020	STATE OF ODISHA BRAJA MOHAN OJHA VS	SABYASACHI MISHRA VS	// // 0
214	WP(C)/0034738/2020	STATE OF ODISHA MINATI DAS VS	DILLIP RAY VS	// // 0
215	WP(C)/0034739/2020	THE BRANCH MANAGER, BANK OF INDIA, KALINGA VIHAR BRANCH BINA ACHARYA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// // 0 //

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216	WP(C)/0034740/2020	ABHAYA KUMAR DAS VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
217	WP(C)/0034741/2020	GAON SATHI (MATE) SANGHA MILITA KRIYANUSOCALN COMMITTEE VS STATE OF ODISHA	TRISOKAN COMMITTEE VS	// 0 //
218	WP(C)/0034742/2020	KAMBULOCHAN SAHU VS THE COLLECTOR CUM DISTRICT MAGISTRATE, SUBARNAPUR	PRADEEP KUMAR KHUNTIA VS	// 0 //
219	WP(C)/0034743/2020	DR. PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
220	WP(C)/0034744/2020	M/S. HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUSHANTA KUMAR DAS VS	// 0 //
221	WP(C)/0034745/2020	MAHESWAR KAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
222	WP(C)/0034746/2020	PRAMOD CHANDRA DEHURY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
223	WP(C)/0034747/2020	LAXMIDHAR SATAPATHY VS STATE OF ODISHA	P.K.BEHERA VS	// 0 //
224	WP(C)/0034748/2020	SARADA PRASAD MISHRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
225	WP(C)/0034749/2020	DAYANIDHI PARIDA VS STATE OF ODISHA	P.K.BEHERA VS	// 0 //
226	WP(C)/0034750/2020	ASHOK KUMAR SETHY VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
227	WP(C)/0034751/2020	MAMATA DASH	P.K.PATTANAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034752/2020	LOKANATH DEHURI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034753/2020	ABHAYA KUMAR SWAIN	NIRAMAL KISHORE RATH	//
		VS	VS	0
		DR. CHITTA RANJAN DAS		//
230	WP(C)/0034754/2020	PANCHAM KUMAR ROUT	NIRANJAN SINGH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0034755/2020	SATYABHAMA SUNA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034756/2020	RUDAN PRADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034757/2020	SATYA KUMAR NANDA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034758/2020	SHANKAR MAHANANDIA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		TAHASILDAR, SUBDEGA		//
235	WP(C)/0034759/2020	PRATAP CHANDRA MALLICK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0034760/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL ( S AND ME)	//
		VS	VS	0
		SUSAMA KHUNTIA		//
237	WP(C)/0034761/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		SWARNALATA SAHOO		//
238	WP(C)/0034762/2020	SUNITA GARNAIK	ASHOK KUMAR APAT	//
		VS	VS	0

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239	WP(C)/0034763/2020	STATE OF ODISHA DHANIRAM MALLI VS	JYOTIRMAYA SAHOO VS	// // 0
240	WP(C)/0034764/2020	STATE OF ODISHA KALYAN MANDAP ASSOCIATION VS	SOUMYA MISHRA VS	// // 0
241	WP(C)/0034765/2020	STATE OF ODISHA KANHU CHARAN PARIDA VS	RAMA KRISHNA BISOI VS	// // 0
242	WP(C)/0034766/2020	STATE OF ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV. VS	VS	// // 0
243	WP(C)/0034767/2020	CHIEF SECRETARY, STATE OF ODISHA BIJAYA MAJHI VS	RAMA KRISHNA BISOI VS	// // 0
244	WP(C)/0034768/2020	STATE OF ODISHA MADANMOHAN DAS VS	SATYANARAYAN MISHRA VS	// // 0
245	WP(C)/0034769/2020	STATE OF ODISHA DINABANDHU DAS VS	SANGRAM JENA VS	// // 0
246	WP(C)/0034770/2020	STATE OF ODISHA K.RAVANA APPA RAO VS	NIRANJAN PANDA VS	// // 0
247	WP(C)/0034771/2020	STATE OF ODISHA DAYANIDHI BISWAL VS	SANGRAM JENA VS	// // 0
248	WP(C)/0034772/2020	STATE OF ODISHA KAMALAKANTA PRADHAN VS	SANGRAM JENA VS	// // 0
249	WP(C)/0034773/2020	STATE OF ODISHA AJAY KUMAR SAHOO VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0034774/2020	MADHAB CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
251	WP(C)/0034775/2020	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
252	WP(C)/0034776/2020	BINOD KUMAR BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
253	WP(C)/0034777/2020	ANIRUDHA ROUT VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
254	WP(C)/0034778/2020	RANJAN KUMAR DEHURY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
255	WP(C)/0034779/2020	BIRABAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
256	WP(C)/0034780/2020	MANAS KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
257	WP(C)/0034781/2020	SUDARSAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
258	WP(C)/0034782/2020	JITENDRA MOHAPATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	WP(C)/0034783/2020	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
260	WP(C)/0034784/2020	DILESWAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
261	WP(C)/0034785/2020	SETHY TRUPTIMAYEE	PITAMBAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034786/2020	BINAYA KUMAR PANIGRAHI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0034787/2020	MURALIDHAR PRADHAN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034788/2020	SOUDAMINI DAS	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034789/2020	SARBESWAR SAMAL	B.S.PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034790/2020	M/S.VENKATA PANDURANGA CONSTRUCTION PATTANAIK	A.PATTANAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY TO THE GOVT.OF ODISHA		//
267	WP(C)/0034791/2020	KRISHNA CHANDRA PATRA	A.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034792/2020	SUREN BALMUCH	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034793/2020	M/S.R.R.ENTERPRISES	SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034794/2020	BHAGIRATHI MAHANTA	P.C.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034795/2020	PRANA KRUSHANA DASH	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0034796/2020	DIBAKAR PATI	SUKANTA KUMAR MISHRA	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0034797/2020	STATE OF ODISHA BIJAY KUMAR DASH @ CHOUDHURY VS	SUKANTA KUMAR MISHRA VS	// // 0
274	WP(C)/0034798/2020	STATE OF ODISHA ARJUN BAITHA VS	K.K.MOHANTA VS	// // 0
275	WP(C)/0034799/2020	STATE OF ODISHA JAYARAM ROUT VS	RANJAN KUMAR ROUT VS	// // 0
276	WP(C)/0034800/2020	HOUSING AND URBAN DEPARTMENT AUROBINDA OJHA VS	K.K.MOHANTA VS	// // 0
277	WP(C)/0034801/2020	STATE OF ODISHA ARUN KUMAR JENA VS	P.K.MOHANTY VS	// // 0
278	WP(C)/0034802/2020	CHIEF MANAGER CUM AUTHORISED OFFICER MADHUSUDAN RAY VS	S.K.PADHI VS	// // 0
279	WP(C)/0034803/2020	STATE OF ODISHA HEMANTA KUMAR SETHY VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
280	WP(C)/0034804/2020	THE STATE OF ODISHA MADHUSUDAN RAY VS	S.K.PADHI VS	// // 0
281	WP(C)/0034805/2020	STATE OF ODISHA SUKADEV SAHOO VS	PRAVAT RANJAN SUTAR VS	// // 0
282	WP(C)/0034806/2020	STATE OF ODISHA BISHNU CHARAN PARIDA VS	PRAVAT RANJAN SUTAR VS	// // 0
283	WP(C)/0034807/2020	STATE OF ODISHA SURESH CHAUDHURY VS SUSANTA PARIDA	PRAFULLA KUMAR KAR VS	// // 0 //

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284	WP(C)/0034808/2020	AMAR MAJHI VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
285	WP(C)/0034809/2020	UMESH CHANDRA ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
286	WP(C)/0034810/2020	MADHAB RANJAN ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
287	WP(C)/0034811/2020	HEMANTA KUMAR PANIGRAHI VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
288	WP(C)/0034812/2020	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	S.C.DEV DASH VS	// 0 //
289	WP(C)/0034813/2020	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	A.PATTNAİK VS	// 0 //
290	WP(C)/0034814/2020	BIPIN BIHARI SETHI VS STATE OF ODISHA	G.A.R.DORA VS	// 0 //
291	WP(C)/0034815/2020	NIRANJAN DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
292	WP(C)/0034816/2020	RAMHARI SAHU VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
293	WP(C)/0034817/2020	M/S. VENKATA PANDURANGA CONSTRUCTION PRIVATE LTD. VS PRINCIPAL SECY. TO THE GOVT. OF ODISHA	PRATYAKSH VS	// 0 //
294	WP(C)/0034818/2020	BRAJAKISHORE DASH VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
295	WP(C)/0034819/2020	M/S. VENKATA PANDURANGA CONSTRUCTION PRIVATE LTD.	PRATYAKSH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
296	WP(C)/0034820/2020	SK.AHMAD HUSSAIN	GOLEKHA BEHARI PANDA	//
		VS	VS	0
		SECRETARY REVENUNE AND DISASTER MANAGEMENT DEPTT.		//
297	WP(C)/0034821/2020	BISWANATH ACHARYA	S.C.D.ADSH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034822/2020	P.JYOTSHNA RANI RAO	ABHIRAM SWAIN	//
		VS	VS	0
		CHIEF CONSTRUCTION ENGINEER UPPER KOLAB PROJECT		//
299	WP(C)/0034823/2020	M/S. VENKATA PANDURANGA CONSTRUCTION	<del>PRYATANAIK</del>	//
		VS	VS	0
		PRINCIPAL SECY. TO THE GOVT. OF ODISHA		//
300	WP(C)/0034824/2020	KALPALATA PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0034825/2020	ARCHANA PRADHAN	SATYA SINDHU KASHYAP	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034826/2020	PRAMOD KUMAR NAYAK	A.PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034827/2020	CHARULATA SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0034828/2020	BINOD BIHARI MAJHI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034829/2020	SAJANIKANTA SATPATHY	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034830/2020	KRISHNA CHANDRA PATRA	A.PATTNAIK	//
		VS	VS	0

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307	WP(C)/0034831/2020	STATE OF ODISHA PITABASH JENA VS	NIRANJAN PANDA VS	// // 0
308	WP(C)/0034832/2020	STATE OF ODISHA RAGHUNATH MISHRA VS	K.K.SWAIN VS	// // 0
309	WP(C)/0034833/2020	STATE OF ODISHA SURY NARAYAN BEHERA VS	K.K.SWAIN VS	// // 0
310	WP(C)/0034834/2020	STATE OF ODISHA MANJULATA DAS VS	P.N.MOHANTY VS	// // 0
311	WP(C)/0034835/2020	STATE OF ODISHA LELIN KUMAR BARIK VS	T.K.MISHRA VS	// // 0
312	WP(C)/0034836/2020	THE COMMISSIONER CUM SECRETARY TO GOVT.REVENUE AND DISASTER MANAGEMENT DEPTT/ KARTIK CHANDRA BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
313	WP(C)/0034837/2020	STATE OF ODISHA RABINDRA KUMAR PUHAN VS	U.C.MISHRA VS	// // 0
314	WP(C)/0034838/2020	COLLECTOR SUNDARGARH RATHA MOHANTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
315	WP(C)/0034839/2020	STATE OF ODISHA DHARANIDHAR SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
316	WP(C)/0034840/2020	STATE OF ODISHA SAMBARI TOMSOY @ SAMBARI VS	TUSAR KUMAR MISHRA VS	// // 0
317	WP(C)/0034841/2020	THE COMMISSIONER CUM SECRETARY TO GOVT.COOPERATION DEPTT. ANTARYAMI MOHAPATRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0034842/2020	MANASI DASH VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
319	WP(C)/0034843/2020	CHINTAMANI BARIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
320	WP(C)/0034844/2020	NAMITA PUTEL @ PATEL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
321	WP(C)/0034845/2020	RABINDRANATH BARIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
322	WP(C)/0034846/2020	ANIMA SETH VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
323	WP(C)/0034847/2020	LIPSA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
324	WP(C)/0034848/2020	HAREKRUSHNA HATI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
325	WP(C)/0034849/2020	LAXMIMANI TUDU VS STATE OF ODISHA	M.PRATAP @PRATAP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0034850/2020	RASMITA MEHER VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
327	WP(C)/0034851/2020	ALIBHA MAJHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
328	WP(C)/0034852/2020	PADMA LOCHAN MISHRA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
329	WP(C)/0034853/2020	BINDU DEEP	PRAJIT KUMAR PRADHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034854/2020	BASANTI SAHU	G.S.NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034855/2020	MUKULU PRADHAN	K.M.PATRO	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0034856/2020	SUBIR KUMAR MAITY	G.S.NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034857/2020	ENKAMMA MAJHI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034858/2020	PADMA DORA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034859/2020	ARUN KUMAR DAS	ARUN KUMAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0034860/2020	MANAS RANJAN BHOI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
		GOVT. OF INDIA		//
337	WP(C)/0034861/2020	JAYANTI SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034862/2020	USHARANI NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034863/2020	MADHUSMITA NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034864/2020	AMOSH KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0

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341	WP(C)/0034865/2020	STATE OF ODISHA GIRIDHARI SAHU VS	KAUSHIK SWAIN VS	// // 0
342	WP(C)/0034866/2020	STATE OF ODISHA DESHABANDHU NAYAK VS	K.K.SWAIN VS	// // 0
343	WP(C)/0034867/2020	STATE OF ODISHA RASANANDA BHAINSA VS	KAUSHIK SWAIN VS	// // 0
344	WP(C)/0034868/2020	STATE OF ODISHA SUJATA SETHI VS	KAUSHIK SWAIN VS	// // 0
345	WP(C)/0034869/2020	STATE OF ODISHA HELERI JAMES VS	KAUSHIK SWAIN VS	// // 0
346	WP(C)/0034870/2020	STATE OF ODISHA BIJAY KUMAR BARAL VS	Braja Mohan Sarangi VS	// // 0
347	WP(C)/0034871/2020	REGIONAL MANAGER, RBI, BBSR SUKRU NIAL VS	A.K.SAHOO VS	// // 0
348	WP(C)/0034872/2020	STATE OF ODISHA BIJAY KUMAR BARAL VS	Braja Mohan Sarangi VS	// // 0
349	WP(C)/0034873/2020	REGIONAL MANAGER, RBI,BBSR DOLAMANI NIAL VS	A.K.SAHOO VS	// // 0
350	WP(C)/0034874/2020	STATE OF ODISHA BIJAY KUMAR BARAL VS	Braja Mohan Sarangi VS	// // 0
351	WP(C)/0034875/2020	REGIONAL MANAGER,RBI, BBSR DOLAMANI NIAL VS	A.K.SAHOO VS	// // 0
		STATE OF ODISHA		//

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352	WP(C)/0034876/2020	KAMAL LOCHAN @ KAMAL NIAL VS STATE OF ODISHA	A.K.SAHOO VS	// 0 //
353	WP(C)/0034877/2020	JUDHISTIRA GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
354	WP(C)/0034878/2020	BUDHIMATI SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
355	WP(C)/0034879/2020	SAROJ NIAL VS STATE OF ODISHA	A.K.SAHOO VS	// 0 //
356	WP(C)/0034880/2020	ANANTA PADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
357	WP(C)/0034881/2020	RAJA @ RAJMAN MAJHI VS STATE OF ODISHA	A.K.SAHOO VS	// 0 //
358	WP(C)/0034882/2020	RASMIRANJAN PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
359	WP(C)/0034883/2020	INDUSIND BANK LTD. VS STATE TRANSPORT AUTHORITY, ODISHA	JAYDEEP PAL VS	// 0 //
360	WP(C)/0034884/2020	SUBHADRA NAIK VS STATE OF ODISHA	A.K.SAHOO VS	// 0 //
361	WP(C)/0034885/2020	RAJKISHORE MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
362	WP(C)/0034886/2020	MINAKSHI CHOUDHURY VS MAHANADI COALFIELDS LTD.	GOUTAM KUMAR ACHARYA VS	// 0 //
363	WP(C)/0034887/2020	JAYANTILATA BARIK	NIRANJAN PANDA	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0034888/2020	ATMARAM NIAL	A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034889/2020	GOBARDHAN MAJHI	A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034890/2020	BIBHUTI BHUSAN BEHERA	SMRUTI RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034891/2020	BHAGYADHAR SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034892/2020	KAMAL LOCHAN @ KAMAL NIAL	A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034893/2020	A.ESWARAMMA	S.P.DAS	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL (OAT), CTC		//
370	WP(C)/0034894/2020	SANKAR MAJHI	A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034895/2020	RABI NARAYAN DAS	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034896/2020	SUBODH SUMAN PRADHAN	SUSANTA KU.MISHRA	//
		VS	VS	0
		TAHASILDAR, G.UDAYAGIRI		//
373	WP(C)/0034897/2020	DIBYASUNDAR PRADHAN	SUSANTA KU.MISHRA	//
		VS	VS	0
		TAHASILDAR, G.UDAYAGIRI		//
374	WP(C)/0034898/2020	SURENDRA NATH BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0

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375	WP(C)/0034899/2020	STATE OF ODISHA SAROJ KUMAR NAYAK VS	S.S.DASH VS	// // ()
376	WP(C)/0034900/2020	STATE OF ODISHA RANGADHAR PALAI VS	MIHIR SEKHAR SAHOO VS	// // ()
377	WP(C)/0034901/2020	STATE OF ODISHA NRUSINGHA CHARAN PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()
378	WP(C)/0034902/2020	STATE OF ODISHA ARAKHITA SAHU @ SAHOO VS	SIDHARTHA DAS VS	// // ()
379	ABLAPL/0015543/2020	STATE OF ODISHA BISWAJEET DAS VS	BISWAJIT MAHARANA VS	// // PURI TOWN /227 /2020 ()
380	ABLAPL/0015544/2020	STATE OF ODISHA BIJAY KUMAR MARTHA VS	N.SAHANI VS	// // JANKIA P.S. /210 /2020 ()
381	ABLAPL/0015545/2020	STATE OF ODISHA GOURAHARI SAMANTA VS	ASHOK KUMAR SAHOO VS	// // MARINE PS AT JAMBO /150 /2020 ()
382	ABLAPL/0015546/2020	STATE OF ODISHA RASMIRANJAN HARICHANDAN@PINKU VS	ANIL KUMAR DALAI VS	// // DELANGA /111 /2020 ()
383	ABLAPL/0015547/2020	STATE OF ODISHA SUNAKAR MALIK VS	BIJAYA KUMAR PARIDA VS	// // RAJKANIKA /285 /2020 ()
384	ABLAPL/0015548/2020	STATE OF ODISHA BISWABHUSAN DAS VS	SUSANTA KUMAR BARAL VS	// // BYREE /30 /2020 ()
385	ABLAPL/0015549/2020	STATE OF ODISHA TARADEVI SHARMA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// // MAHILA (BERHAMPUR) /120 /2020 () //

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386	ABLAPL/0015550/2020	RAJESH NAYAK @ BABUL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /224 /2020 () //
387	ABLAPL/0015551/2020	SAROJINI MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIANTA P.S. /292 /2020 () //
388	ABLAPL/0015552/2020	KALAPNA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIANTA P.S. /292 /2020 () //
389	ABLAPL/0015553/2020	LORIYA @ PRASANT DALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	RAYAGADA TOWN /302 /2020 () //
390	ABLAPL/0015554/2020	ASHIS MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 () //
391	ABLAPL/0015555/2020	KALIA PANDA @ BHAGABRATA PANDA VS STATE OF ODISHA	K.K.PAHIL VS	MANGALPUR /536 /2020 () //
392	ABLAPL/0015556/2020	SISIRA MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /183 /2020 () //
393	ABLAPL/0015557/2020	JULU @ PRASANT SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
394	ABLAPL/0015558/2020	PRATAP BAGHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
395	ABLAPL/0015559/2020	NIRAKAR BEHERA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /391 /2020 () //
396	ABLAPL/0015560/2020	RANJITA SAW @ KANDHEI BEHERA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /391 /2020 () //
397	ABLAPL/0015561/2020	SURAJ MAJHI	RESHAM EKKA	CHAULIAGANJA /178 /2019

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015562/2020	AMULYA MALIK @ MALLICK	ARIJEET MISHRA	JAKHAPURA /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015563/2020	AMULYA KUMAR BEHERA@KALIA	SAROJ KU. PADHI	PIPLI /130 /2000
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015564/2020	DILLIP KUMAR PARIDA	RABINDRANATH PRUSTY	RAGHUNATHPUR /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015565/2020	ANIL KUMAR SETHI	SUNIL KUMAR PANDA	KANIHA /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015566/2020	SANTOSH KUMAR BATA @ CHAGALA	ARIJEET MISHRA	JAJPUR ROAD /482 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015567/2020	JAGANNATH BEHERA	P.C.ACHARYA	BALASORE SADAR /253 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015568/2020	BABAJI SETHY	ASHOK KUMAR SAHOO	KENDRAPARA /308 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015569/2020	SUBRAT KUMAR PAL	SOUMYA MISHRA	BINJHARPUR /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015570/2020	KALANDI PRADHAN @ KALIA	K.P.MOHANTY	DELANGA /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015571/2020	ASHOK LARIA	DHIRENDRA KU. MOHAPATRA	SUNDARGARH SADAR /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015572/2020	TAPAN KUMAR SETHI @ TAPAN SETHI	SURYAKANTA DWIBEDI	BHOGRAI /228 /2020
		VS	VS	()

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409	ABLAPL/0015573/2020	STATE OF ODISHA LINGARAJ NIAL VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /205 /2020 ()
410	ABLAPL/0015574/2020	STATE OF ODISHA RAJU @ RAJENDRA KUMAR SAHU VS	CHHABI BEHERA VS	// KHALLIKOTE /445 /2020 ()
411	ABLAPL/0015575/2020	STATE OF ODISHA BADRINARAN PRASAD VS	ASIT KU JENA VS	// KHURDA P.S. /432 /2020 ()
412	ABLAPL/0015576/2020	STATE OF ODISHA SMRUTI RANJAN SAMAL VS	S.P.DAS VS	// / /0 ()
413	ABLAPL/0015577/2020	STATE OF ODISHA RAMESH CHANDRA JAISWAL VS	SOURA CHANDRA MOHAPATRA VS	// JHARSUGUDA /438 /2020 ()
414	ABLAPL/0015578/2020	STATE OF ODISHA DR. DEBASHIS POTHAL VS	BIGYAN KUMAR SHARMA VS	// BALASORE SADAR /369 /2020 ()
415	ABLAPL/0015579/2020	STATE OF ODISHA GOBINDA CH. SAHOO @ GOBINDA SAHOO VS	PRADIPTA BEURA VS	// BARANGA /192 /2020 ()
416	ABLAPL/0015580/2020	STATE OF ODISHA PURNA CHANDRA NAYAK VS	DIPTI RANJAN BHOKTA VS	// MALKANGIRI /189 /2020 ()
417	ABLAPL/0015581/2020	STATE OF ODISHA MADAN JALA @ JHALLA VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /72 /2020 ()
418	ABLAPL/0015582/2020	STATE OF ODISHA RAM KUNDIA MURMU VS	SIDHARTH PR DAS VS	// BETNOTI /178 /2020 ()
419	ABLAPL/0015583/2020	STATE OF ODISHA RAM KUNDIA MURMU VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	// BETNOTI /179 /2020 () //

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420	ABLAPL/0015584/2020	PRATAP BAGHA VS STATE OF ODISHA	JAGANNATH KAMILA VS	MANAMUNDA /142 /2020 () //
421	ABLAPL/0015585/2020	SUKANTA MOHAPATRA @ BATAKRUSHNA VS STATE OF ODISHA	B.M.SARANGI VS	KHANTAPADA /1 /2020 () //
422	ABLAPL/0015586/2020	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /138 /2020 () //
423	ABLAPL/0015587/2020	ARUPANANDA SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	OUPADA /80 /2020 () //
424	ABLAPL/0015588/2020	BIBEK BIKAS ROUT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /184 /2020 () //
425	ABLAPL/0015589/2020	FAYAZ MOHAMMAD @ FAYAZ MD VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	JATNI P.S. /466 /2020 () //
426	ABLAPL/0015590/2020	MD. HAKIM KHAN VS STATE OF ODISHA	KASHINATH PATTANAİK VS	KANDARPUR /195 /2020 () //
427	ABLAPL/0015591/2020	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /247 /2020 () //
428	ABLAPL/0015592/2020	BHAGABAN PATEL VS STATE OF ODISHA	MANAS RANJAN SAMANTARAY VS	SAMBALPUR VIGILANCE /31 /2020 () //
429	ABLAPL/0015593/2020	MANOJ NAHAK VS STATE OF ODISHA	ASIT KU JENA VS	JATNI P.S. /353 /2019 () //
430	ABLAPL/0015594/2020	BHAGABAN PATEL VS STATE OF ODISHA	MANAS RANJAN SAMANTARAY VS	SAMBALPUR VIGILANCE /30 /2020 () //
431	ABLAPL/0015595/2020	SUKANTA SAHOO	ANUP UDAYA SENAPATI	JATNI P.S. /433 /2019

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		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0015596/2020	KAMAL BEHERA	DEBENDRA DHAR	KANTABANIA PS /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0015597/2020	JITU MOHUNO @ MAHANT	TUKUNA KUMAR MISHRA	KOTPAD /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0015598/2020	UMA BISWAL @ UMAMANI BISWAL	SURYA NARAYAN MISHRA	GOP /324 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0015599/2020	RAJESH KUMAR SAHU	JYOTIRMAYA SAHOO	MARINE PS AT ARJIPALLI /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0015600/2020	TIKI PATTANAYAK @ HRUSIKESH PATTANA	RAJESH KUMAR MAHAPATRA	JARADA /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0015601/2020	PABITRA GARADA @ NAIK	TUKUNA KU. MISHRA	ANDIRAKANCHA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0015602/2020	KRUSHNA NAYAK	SANAT KUMAR DAS	BHANDARIPOKHARI /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0015603/2020	K.PRASAD	ASIT KUMAR JENA	JATNI P.S. /480 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0015604/2020	RUDRAMANI BEHERA	ARIJEET MISHRA	KARANJIA /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0015605/2020	NARAYAN BARIK	UDIT RANJAN JENA	MALGODOWN /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0015606/2020	LINGU @ LINGARAJ MOHANTY	SAMBEET PATTANAYAK	KAKATAPUR /215 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/12/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	ABLAPL/0015607/2020	STATE OF ODISHA CHANDAN KUMAR DAS VS	B.K.GHADEI VS	// CHAULIAGANJA /420 /2020 ()
444	ABLAPL/0015608/2020	STATE OF ODISHA SANKAR SETHY @ SHANKAR CHARAN SETHY	MADHUMATI AGARWALLA VS	// NIKIRAI /141 /2020 ()
445	ABLAPL/0015609/2020	STATE OF ODISHA UMAKANTA NAYAK VS	MADHUMATI AGARWAL VS	// NIKIRAI /140 /2020 ()
446	ABLAPL/0015610/2020	STATE OF ODISHA LINGU @ LINGARAJ MOHANTY VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /227 /2020 ()
447	WPC(OA)/0001913/2019	STATE OF ODISHA VS	VS	// () //
448	WPC(OAC)/0000908/2016	SUBHASHREE PATRO VS	SASHI BHUSAN JENA VS	// () //
449	WPC(OAC)/0001919/2015	STATE OF ODISHA RANJAN KUMAR GIRI VS	DURGESH NARAYAN RATH VS	// () //
450	WPC(OAC)/0003007/2017	STATE OF ODISHA SUNAKAR PARIDA VS STATE OF ODISHA	M/S.MANOJ KUMAR MOHANTY VS	// () //



# ORISSA HIGH COURT

MISC CASES FILED on :09/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 AHO/62/1993	PRIYANATH-MP	M/S.P.KAR
2	23/2020 CRP/12/2020	BRANCH MANAGER, AADHAR HOUSING FINANCE LTD, BALASORE	ANAND KUMAR MISHRA
3	33/2020 ARBP/52/2016	R.PADMAVATI-MP	M/S.DIPTI RANJAN BHOKTA
4	34/2020 ARBP/52/2016	R.PADMAVATI-MP	M/S.DIPTI RANJAN BHOKTA
5	77/2020 JCRLA/57/2010	MANSUR KHAN-MP	JAGANNATH KAMILA
6	78/2020 JCRLA/57/2010	MANSUR KHAN-MP	MR ANIMESH MOHANTY
7	130/2020 MATA/112/2020	SUBHADRA SAHOO @NANDI-MP	NIRMAL KISHORE RATH
8	210/2020 RPFAM/304/2019	SASHIKANTA MOHANTY-MP	M/S.N.C.ROUT
9	211/2020 RPFAM/70/2020	TAPAS RANJAN DAS-MP	DILLIP RAY
10	213/2020 TRP(C)/219/2020	RACHITA SWAIN-MP	JYOTIRMAYA SAHOO
11	214/2020 TRP(C)/220/2020	LIZARANI SETHI-MP	BHABANI SANKAR MISHRA
12	222/2020 CRLMP/1596/2020	PRATIVA MUDULI-MP	TUSAR KUMAR MISHRA
13	535/2020 RVWPET/308/2012	DHANANJAY MISHRA-MP	
14	539/2020 CRLREV/472/2020	ABHIMANYU PRADHAN-MP	SANJEEB BEHERA
15	659/2020 CMP/674/2020	MITHILESH KUMAR-MP	SAMIR KUMAR MISHRA
16	660/2020 CMP/675/2020	MURALIDHAR NAYAK-MP	S.K.NAYAK (2)
17	661/2020 CMP/676/2020	PRANESWARI PADHI-MP	DEBRAJ MOHANTY
18	662/2020 CMP/677/2020	PUTUL MANDAL-MP	TUSAR KUMAR MISHRA
19	663/2020 CMP/678/2020	BHANUMATI BISWAL-MP	SUMAN MODI
20	740/2020 FAO/717/2020	DILLIP KUMAR ROUT-MP	S.K.SAMAL
21	741/2020 FAO/718/2020	POONPOON DAS-MP	S.D.ROUTRAY
22	742/2020 FAO/663/2020	LEGAL MANAGER(T.P.CELL),NEW INDIA ASSURANCE COMPANY LTD	CHANDRA SINGH
23	743/2020 FAO/663/2020	LEGAL MANAGER(T.P.CELL),NEW INDIA ASSURANCE COMPANY LTD	CHANDRA SINGH
24	1185/2020 CRLA/1/2020	BADAPUA@PRAKASH KUMAR JENA-MP	M/S.B.S.DASPARIDA
25	1185/2020 CRLMC/1713/2020	SK. TASLIM @ SK. BABU-MP	UNMESH CHANDRA JENA
26	1186/2020	KUNU@SATYAJIT MOHANTY-MP	M/S.D.P.DHAL

27	CRLA/274/2018 1186/2020	ABHILAS SAHU-MP	NIRANJAN LENKA
28	CRLMC/1715/2020 1187/2020	DEBRAJ PUNJI-MP	M/S.SK.ZAFARULLA
29	CRLA/477/2014 1187/2020	DEBI PRASAD SAMANT-MP	BHAKTI PRASAD PATTANIK
30	CRLMC/1717/2020 1196/2020	KIRTAN CHARAN DEHURY-MP	RAMESH CHANDRA BEHERA
31	ABLAPL/14655/2020 1249/2020	SALMAN BANKA-MP	PRASANTA KUMAR NANDA
32	BLAPL/5599/2020 1251/2020	SANJAY SAHU-MP	MANORANJAN MOHAPATRA
33	BLAPL/6930/2020 1386/2020	THE DIVISIONAL MANAGER, D.O-II, M/S. THE NEW INDIA ASSURANCE COMPANY LTD.-MP	
34	MACA/776/2020 1387/2020	KANGRESH MAHARANA-MP	RAJIB LOCHAN PATTNAIK
35	MACA/777/2020 1388/2020	KANGRESH MAHARANA-MP	RAJIB LOCHAN PATTNAIK
36	MACA/778/2020 1389/2020	SABITA SAHOO-MP	BINAYAK PR. MOHANTY
37	MACA/778/2020 1390/2020	SABITA SAHOO-MP	BINAYAK PR. MOHANTY
38	MACA/778/2020 1391/2020	SABITA SAHOO-MP	BINAYAK PR. MOHANTY
39	1627/2020	AMULYA GOUDA-MP	PRAFULLA KUMAR RATH
40	WA/740/2020 1628/2020	KASHINATH BEHERA-MP	(MR.B.S.TRIPATHY 1)
41	WA/174/2020 1629/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/324/2020 1630/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
43	WA/324/2020 14990/2020	AKSHAYA KUMAR MOHANTY-MP	TATHAGATA SAHOO
44	WP(C)/34697/2020 14991/2020	BHASKAR CHANDRA NAIK-MP	BIJAYA KUMAR PARIDA
45	WP(C)/34704/2020 14992/2020	NEPAL PRADHAN-MP	ADITYA MISHRA
46	WP(C)/34705/2020 14993/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
47	WP(C)/34706/2020 14994/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
48	WP(C)/34707/2020 14995/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
49	WP(C)/34709/2020 14996/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
50	WP(C)/34712/2020 14997/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
51	WP(C)/34714/2020 14998/2020	BASANTI JENA-MP	N.SAHANI
52	WP(C)/34716/2020 14999/2020	M/S.BHARAT MOTORS LIMITED-MP	BHABANI P.MOHANTY
53	WP(C)/34717/2020 15000/2020	M/S.BHARAT MOTORS LIMITED-MP	BHABANI P.MOHANTY
54	WP(C)/34718/2020 15001/2020	SANTANU KUMAR SWAIN-MP	DAYANANDA MOHAPATRA
55	WP(C)/34720/2020 15002/2020	MANORAMA MISHRA-MP	DAYANANDA MOHAPATRA
56	WP(C)/34719/2020 15003/2020	M//S.SHREE BHARAT MOTORS LIMITED-MP	BHABANI P.MOHANTY
57	WP(C)/34719/2020 15004/2020	M//S.SHREE BHARAT MOTORS LIMITED-MP	BHABANI P.MOHANTY

58	15005/2020 WP(C)/16916/2016	SHANKAR KUMAR PANDA-MP	M/S.MALAYA KU MISHRA
59	15006/2020 WP(C)/34042/2020	BIRENMITRA SWAIN-MP	L.K.MOHANTY
60	15007/2020 WP(C)/34738/2020	MINATI DAS-MP	DILLIP RAY
61	15008/2020 WP(C)/34740/2020	ABHAYA KUMAR DAS-MP	DILLIP RAY
62	15009/2020 WP(C)/34744/2020	M/S. HI TECH EDIFICE PVT. LTD.-MP	SUSHANTA KUMAR DAS
63	15010/2020 WP(C)/34744/2020	M/S. HI TECH EDIFICE PVT. LTD.-MP	SUSHANTA KUMAR DAS
64	15011/2020 WP(C)/34758/2020	SHANKAR MAHANANDIA-MP	BHAKTA RANJAN BARIK
65	15012/2020 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR DAS
66	15013/2020 WP(C)/34759/2020	PRATAP CHANDRA MALLICK-MP	AMIT PRASAD BOSE
67	15014/2020 WP(C)/17733/2010	M/S.MAHAVIR RICE MIL-MP	M/S.SIDDHARTHA RAY
68	15015/2020 WP(C)/7370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	B.S.PANIGRAHI
69	15016/2020 WP(C)/34760/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
70	15017/2020 WP(C)/21611/2020	ABHAYA KUMAR MOHANTY-MP	ASHOK KUMAR PANIGRAHI
71	15019/2020 WP(C)/34761/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	15020/2020 WP(C)/34762/2020	SUNITA GARNAIK-MP	ASHOK KUMAR APAT
73	15021/2020 WP(C)/34763/2020	DHANIRAM MALLI-MP	JYOTIRMAYA SAHOO
74	15022/2020 WP(C)/34765/2020	KANHU CHARAN PARIDA-MP	RAMA KRISHNA BISOI
75	15023/2020 WP(C)/34767/2020	BIJAYA MAJHI-MP	RAMA KRISHNA BISOI
76	15024/2020 WP(C)/34773/2020	AJAY KUMAR SAHOO-MP	RAMA KRISHNA BISOI
77	15025/2020 WP(C)/9857/2014	PADMANAV MAHAPATRA-MP	M/S.BIDYADHAR PRADHAN
78	15026/2020 WP(C)/10079/2011	KHAGESWAR BISWAL-MP	SOUMYA MISHRA
79	15027/2020 WP(C)/34782/2020	JITENDRA MOHAPATRA-MP	RAMA KRISHNA BISOI
80	15028/2020 WP(C)/16750/2016	SATYAPRIYA BARIK-MP	M/S.SANTANU KU.SARANGI
81	15029/2020 WP(C)/1511/2017	SATYAPRIYA BARIK-MP	M/S.SANTANU KU.SARANGI
82	15030/2020 WP(C)/34785/2020	SETHY TRUPTIMAYEE-MP	PITAMBAR PANDA
83	15031/2020 WP(C)/16750/2016	SATYAPRIYA BARIK-MP	M/S.SANTANU KU.SARANGI
84	15032/2020 WP(C)/34789/2020	SARBESWAR SAMAL-MP	B.S.PANIGRAHI
85	15033/2020 WP(C)/34793/2020	M/S.R.R.ENTERPRISES-MP	SUBASH CHANDRA SATAPATHY
86	15034/2020 WP(C)/34799/2020	JAYARAM ROUT-MP	RANJAN KUMAR ROUT
87	15035/2020 WP(C)/34801/2020	ARUN KUMAR JENA-MP	P.K.MOHANTY
88	15036/2020 WP(C)/34803/2020	HEMANTA KUMAR SETHY-MP	ANANTA NARAYAN PATTANAYAK
89	15037/2020	SURENDRA MAJHI-MP	BIDYADHAR MISHRA

90	WP(C)/33695/2020 15038/2020	SURENDRA MAJHI-MP	BIDYADHAR MISHRA
91	WP(C)/33695/2020 15039/2020	AMAR MAJHI-MP	A.PATTANAIAK
92	WP(C)/34808/2020 15040/2020	PRATIMA BAGHA-MP	SATYABRATA MOHANTY (1)
93	WP(C)/27662/2020 15041/2020	BIMALA W.S.H.G-MP	JANAKI KANTA MAHAPATRA
94	WP(C)/32068/2020 15042/2020	HINDUJA NATIONAL POWER CORPORATION LIMITED-MP	MR.S.P.MISHRA M/S SOUMYA MISHRA
95	WP(C)/18496/2018 15043/2020	JOGINDAR KAUR-MP	M/S.SUVASISH PATTANAIAK
96	WP(C)/3336/2019 15044/2020	SUNANDAN PRADHAN-MP	M/S.SANJIB MOHANTY
97	WP(C)/22115/2019 15045/2020	ARCHANA PRADHAN-MP	SATYA SINDHU KASHYAP
98	WP(C)/34825/2020 15046/2020	PRAMOD KUMAR NAYAK-MP	A.PATTANAIAK
99	WP(C)/34826/2020 15047/2020	BRUNDABAN BEHERA-MP	PRASANTA KUMAR DAS
100	WP(C)/24597/2020 15048/2020	LAXMIMANI TUDU-MP	M.PRATAP @PRATAP KUMAR MOHAPATRA
101	WP(C)/34849/2020 15049/2020	SUBIR KUMAR MAITY-MP	G.S.NAMTOAR
102	WP(C)/34856/2020 15050/2020	ENKAMMA MAJHI-MP	DIPTI RANJAN BHOKTA
103	WP(C)/34857/2020 15051/2020	MANAS RANJAN BHOI-MP	ASHOK KUMAR PANIGRAHI
104	WP(C)/34860/2020 15052/2020	JAYANTI SAHOO-MP	K.K.SWAIN
105	WP(C)/34861/2020 15053/2020	JUDHISTIRA GOUDA-MP	BIJAYA KUMAR RAGADA
106	WP(C)/34877/2020 15054/2020	INDUSIND BANK LTD.-MP	JAYDEEP PAL
107	WP(C)/34883/2020 15055/2020	RASMIRANJAN PARIDA-MP	KRISHNA CHANDRA SAHU
108	WP(C)/34882/2020 15056/2020	MINAKSHI CHOUDHURY-MP	GOUTAM KUMAR ACHARYA
109	WP(C)/34886/2020 15057/2020	BIBHUTI BHUSAN BEHERA-MP	SMRUTI RANJAN NAYAK
110	WP(C)/34890/2020 15058/2020	BHAGYADHAR SWAIN-MP	SUKANTA KUMAR DALAI
111	WP(C)/34891/2020 15059/2020	BHAGYADHAR SWAIN-MP	SUKANTA KUMAR DALAI
112	WP(C)/34891/2020 15060/2020	RABI NARAYAN DAS-MP	SUKANTA KUMAR DALAI
113	WP(C)/34895/2020 15061/2020	RABI NARAYAN DAS-MP	SUKANTA KUMAR DALAI
114	WP(C)/34895/2020 15062/2020	SURENDRA NATH BEHERA-MP	SUKANTA KUMAR DALAI
115	WP(C)/34898/2020 15063/2020	SURENDRA NATH BEHERA-MP	SUKANTA KUMAR DALAI
116	WP(C)/34898/2020 15064/2020	NRUSINGHA CHARAN PARIDA-MP	SUKANTA KUMAR DALAI
117	WP(C)/34901/2020 15065/2020	NRUSINGHA CHARAN PARIDA-MP	SUKANTA KUMAR DALAI
118	WP(C)/34901/2020 15066/2020	ARAKHITA SAHU @ SAHOO-MP	SIDHARTHA DAS
119	WP(C)/34902/2020 15067/2020	NILAMANI SAMANTARAY @ NILAMANI-MP	DHANANJAYA NAYAK
120	WP(C)/32939/2020 29/2020 ARBP/42/2017	M/S.SAKSHI CONSTRUCTION CO.-MP	

121	30/2020 ARBP/43/2017	M/S.SAKSHI CONSTRUCTION CO.-MP	
122	31/2020 ARBP/45/2017	M/S.SAKSHI CONSTRUCTION CO.-MP	
123	32/2020 ARBP/44/2017	M/S.SAKSHI CONSTRUCTION CO.-MP	
124	257/2020 CONTC/972/2017	GOLAKH CH.DHAL-MP	
125	1195/2020 ABLAPL/11955/2020	M.D.TOUFIK-MP	
126	1197/2020 ABLAPL/14272/2020	KHUSIDA KHATUN @ KURSIDA KHATUN @ KHURSIDA KHATOON-MP	
127	1198/2020 ABLAPL/13523/2020	TRIBHUBAN NAYAK-MP	
128	1199/2020 ABLAPL/12809/2020	BABULA ROUT @ SARAT ROIUT-MP	
129	1200/2020 ABLAPL/12506/2020	ALOK RANJAN KHANDAI-MP	
130	1201/2020 ABLAPL/3166/2020	ALOK ROUTRAY-MP	
131	1250/2020 BLAPL/20395/2014	RANJAN KUMAR DAS-MP	DEBASISH SAHOO
132	15018/2020 WP(C)/11444/2020	TUSHAR KANTA MOHANTY-MP	